

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:691
ANSWERED ON:29.02.2000
SECURITY TO FILM STARS
BHAWANA GAWALI (PATIL);DILIP KUMAR MANSUKHLAL GANDHI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of top stars of film industry who have been provided with Government security;
- (b) whether these stars have paid service charges for their personal security;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

- (a) : `Public Order` and `Police` are State subjects under the Constitution of India. Therefore, responsibility for providing security to persons including top film, stars residing within their jurisdiction and expenditure thereon, is that of the concerned State Government/UT Administration.
- (b), (c) & (d): As per the policy of the Government of India security is provided at Govt. cost to individuals on the basis of perceived level of threat as per the assessment of the security agencies.